

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 254/TT/2019**

**Subject** : Petition for determination of transmission tariff of the 2014-19 period for one number of asset under “Phase-I-Unified Real Time Dynamic State Measurement (URTDSM)” in Southern Region.

**Date of Hearing** : 23.6.2022

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Karnataka Power Transmission Corporation Ltd. & 17 Others

**Parties present** : Shri S. S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri A.K. Verma, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 2.11.2021. However, the order could not be issued prior to the former Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.
3. The representative of the Petitioner submitted that all the information for determination of tariff has been submitted which may be considered for determination of transmission tariff.
4. After hearing the Petitioner, the Commission reserved the order in the petition.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Jt. Chief (Law)

